

[English]

**Manufacture of Nitrogen Fertilizer by
Nagarjuna Fertilizers and Chemical
Limited at Kakinada in
Andhra Pradesh**

2220. SHRI V. SOBHA-NADREESWARA RAO : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Nagarjuna Fertilizers and Chemicals Limited, a Government Undertaking, which was given a licence for manufacture of 2.28 lakh tonnes of Nitrogen Fertilizer at Kakinada in Andhra Pradesh, had sent details on feasibility and economics to the Union Government in December 1982; and

(b) if so, the details and the action taken thereon?

THE MINISTLR OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) Nagarjuna Fertilizers and Chemicals Limited (NFCL) had entrusted M/s. Projects and Development India Limited (PDIL) with a study on the relative economics of fuel oil versus naphtha as feedstock for the proposed project to manufacture 2.28 lakh tonnes of nitrogenous fertilizer at Kakinada in Andhra Pradesh. The study made by PDIL indicated that naphtha was a possible and better alternative than fuel oil as feedstock for the project. In the circumstances, the party's industrial licences was renewed and the feedstock was agreed to be changed from fuel oil to naphtha.

Shortage of Molasses

2221. SHRIMATI N. P. JHANSI LAKSHMI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether distilleries are facing closure due to shortage of molasses;

(b) if so, the steps taken in this regard; and

(c) whether it is a fact that Government have given permission to export molasses to other countries;

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) The All India Distillers' Association have reported that the distilleries are faced with closure due to shortage of molasses. The production of molasses during current alcohol year is estimated at 24.36 lakh tonnes as compared to 23.87 lakh tonnes in the last alcohol year. However, opening balance in the beginning of current alcohol year was much less as compared to the previous year.

No new permission for export of molasses has been given by the Government during current alcohol year. Only STC has been permitted to fulfil the nominal balance amount of its previous export commitment.

**Agreement between O. N. G. C. and
Employees' Unions for Winter
Uniforms**

2222. SHRI H. N. NANJE GOWDA : Will the Minister of PETROLEUM be pleased to state :

(a) whether Oil and Natural Gas Commission, Dehradun, had entered into a settlement with its employees' unions/associations to provide summer and winter uniforms to all unionised workers/employees;

(b) whether so for no centralised orders have been placed by the Oil and Natural Gas Commission, Dehradun for procurement of materials resulting in dissatisfaction among its employees; and

(c) if so, the reasons therefor and the action proposed to be taken by the Oil and Natural Gas Commission Dehradun for immediate procurement plan on centralised order basis ?

THE MINISTER OF STATE OF MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) Yes, Sir.

(b) and (c) A Committee consisting of representatives of unions and the management was constituted to work out and recommend the scale of uniforms, its frequency and other modalities. Based on